

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No. 376 of 2018

IN THE MATTER OF:

Chamundeshware Studio & Laboratory Pvt. Ltd. & Ors. ...Appellants

Versus

K. Rajaiah (Since Deceased – ...Respondent
Represented by his LRs)

For Appellants: Shri Vivek Holla, Shri Venkataramani and Shri
Pramit Chhetri, Advocates

For Respondent: Shri Divyanshu Rai, Advocate

With

Company Appeal (AT) No. 413 of 2018

K. Rajaiah (Since Dead), ...Appellant
Represented by his LRs

Versus

Chamundeshware Studio & Laboratory Pvt. Ltd. & Ors. ...Respondents

For Appellant: Shri Divyanshu Rai, Advocate

For Respondents: Shri Vivek Holla, Shri Venkataramani and Shri
Pramit Chhetri, Advocates

O R D E R

20.01.2020 List these Appeals for hearing on 19th February, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanathi Narahari]
Member (Technical)

/rs/md